

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:4564
ANSWERED ON:07.09.2012
PROJECTS YATCH MARINA
Ray Shri Bishnu Pada

Will the Minister of TOURISM be pleased to state:

- (a) whether the Foreign Tourists will proceed to the Yatch Marina after getting down in Port Blair or they arrive directly to Viper Island in the Yatch Marina;
- (b) if so, the details thereof;
- (c) whether the permissions of the Defence Ministry viz Navy Head Quarters, the Army, the Air Force, the Coast Guard, the Moving Dockyard etc. have been obtained or not, before obtaining NOC from the Navy; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF TOURISM (SHRI SUBODH KANT SAHA)

(a) to (d): Development and promotion of tourism destinations and products is primarily the responsibility of respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects identified in consultation with them, subject to availability of funds, inter-se-priority and adherence to scheme guidelines.

Andaman & Nicobar Administration has informed that the Yacht Marina project envisages parking of 50 Yachts in the Marina to be developed on the sea front of Viper Island. The A&N Command, a joint Command of Defence Forces has given its consent for development of marina at Viper Island. The functional issues to guard assets from security point of view will be dealt when modalities of visit of foreign vessels would be required to be deliberated upon.